

# PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

**Sub: ESTABLISHMENT – HIGH COURT OF ANDHRA PRADESH** – Smt. Sunitha Gandham, District Judge, working on other duty as Registrar (Vigilance) and also FAC. Registrar (Enquiries), High Court of Andhra Pradesh, Amaravati – Officer transferred and posted as Principal District Judge, East Godavari District - Registrar General, High Court of Andhra Pradesh is placed in Full additional charge to the posts of Registrar (Vigilance) and Registrar (Enquiries) – **Orders – Issued.**

**Read:** High Court's Notification No.348-B.Spl., issued in ROC.No.254/2023-B.Spl., dated 18-04-2023.

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## **ORDER: ROC.No.321/2023-Estt., Dated 24.04.2023**

In view of Smt. Sunitha Gandham, District Judge, working on other duty as Registrar (Vigilance) and also FAC. Registrar (Enquiries), High Court of Andhra Pradesh is transferred and posted as Principal District Judge, East Godavari District, under Notification read above, Dr. Y. Lakshmana Rao, Registrar General, High Court of Andhra Pradesh, is placed in full additional charge to the posts of Registrar (Vigilance) and Registrar (Enquiries), High Court of Andhra Pradesh, Amaravati, until further orders, with effect from the afternoon of 24-04-2023.

*Y. Lakshmana Rao*  
24/4/2023  
**REGISTRAR GENERAL**

### **To**

The Officers – concerned.

### **Copy to:**

1. The Prl. Pvt. Secretary to the Hon'ble Chief Justice (for placing before the Hon'ble Chief Justice).
2. The Personal Secretaries to Hon'ble Judges (for placing before their Lordships).
3. All the Registrars, High Court of Andhra Pradesh.
4. All the Unit Heads, Andhra Pradesh.
5. The Registrar (I.T-cum-Central Project Coordinator), High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings on the High Court's Website**).
6. All the Officers.
7. The Section Officers /Section Heads.